

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 251 of 2020

In the matter of:

Pawan Kumar

....Appellant

Vs.

Ustav Securities Pvt. Ltd. & Anr.

....Respondents

Mr Mukul Talwar, Sr Advocate with Mr. Aman Bhalla, Mr Vivek Sandhu, Ms Pallavi Saigal, Advocates for the appellant.

ORDER

10.02.2020: Heard learned counsel for the Appellant.

2. Let notice be issued to the other Respondents by speed post. If the appellant provides the email address of Respondents, let notice be also issued through email. Requisites alongwith process fee, if not filed, be filed.

3. List the matter on **02.03.2020**.

[Justice Venugopal M.]
Member (Judicial)

[V. P. Singh]
Member (Technical)

Corrected copy

Bm/gc